

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 217/TT/2012

Date: 30.7.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for 3x110 MVAR, 1-Phase 765 kV Shunt Reactor including Surge Arrestor and NGR (Neutral Grounding Reactor) at Sasaram sub-station under Sasan UMPP TS in Northern Region for tariff block 2009-14 period

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 2.9.2013:-

- a) Justification for increase in cost of Miscellaneous Civil Works (Form 5B at page 35 of the petition) by 58.80 %, based on actual apportioned awarded cost;
- b) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)